

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO.
CA. NO. 2(ND)2017

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.03.2017**

NAME OF THE COMPANY: Mr. Swarna Kumar bagla V/s. Unitech Ltd

SECTION OF THE COMPANIES ACT: 424

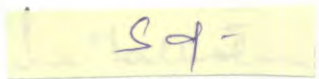
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Vipul Ganda, Mr. Satvik Varma, Mr. Tarun Mehta
and Mr. S.K.Giri, Advocates for Petitioner

ORDER

The present application has been filed for execution of the order passed while disposing off the investor's petition u/s 73(4) of the Companies Act.

To come up on 16.03.2017.


(Ina Malhotra)
Member Judicial